

THE HIGH COURT OF KERALA

D11-22358/2016

Kochi-682031
Dated-17/12/2016

NOTIFICATION

**Sub:-Subordinate Civil Courts-Christmas Holidays-2016-
Nomination of Vacation Judges-Notification-Regarding:-**

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Christmas Holidays from Thursday, the 22nd December 2016 to Saturday, the 31st December 2016 (both days inclusive).

**SUBORDINATE CIVIL COURTS-CHRISTMAS HOLIDAYS 2016-
22-12-2016 To 31-12-2016-VACATION JUDGES-
NOMINATIONS**

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri. J. Nazar, Additional District & Sessions Judge-IV, Thiruvananthapuram.	22/12/2016 to 26/12/2016
		Smt.T.K.Minimol, Additional District & Sessions Judge-VII, Thiruvananthapuram.	27/12/2016
		Sri. Jobin Sebastian, Additional District & Sessions Judge for the trial of cases relating to Atrocities against Women and Children, Thiruvananthapuram.	28/12/2016 and 29/12/2016
		Sri.N.V.Raju, Additional District & Sessions Judge-VI, Thiruvananthapuram.	30/12/2016 and 31/12/2016

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
2	Kollam	Sri. E.M.Muhammed Ibrahim, I Additional District & Sessions Judge, Kollam.	22/12/2016 to 27/12/2016
		Smt.Asheeda.F, Additional District & Sessions Judge VI, Kollam.	28/12/2016 to 31/12/2016
3	Pathanamthitta	Sri. N.Harikumar, Additional District & Sessions Judge-III, Pathanamthitta.	22/12/2016 to 26/12/2016
		Sri.S.Satheesachandra Babu, Additional District & Sessions Judge-I, Pathanamthitta.	27/12/2016 to 31/12/2016
4	Thodupuzha	Sri, K.R.Madhukumar, Additional District Judge-I/MACT Thodupuzha.	22/12/2016 to 31/12/2016
5	Kottayam	Sri. S. Sureshkumar, Additional District Judge-IV/Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam.	22/12/2016 to 26/12/2016
		Sri.K.Sanilkumar, Additional District Judge-II (Spl), Kottayam	27/12/2016 to 31/12/2016
6	Alappuzha	Sri.Felix Marydas Additional District & Sessions Judge-II, Alappuzha.	22/12/2016 to 31/12/2016
7	Ernakulam	Smt. Ambika K.S., Additional District & Sessions Judge-VII, Ernakulam	22/12/2016 and 23/12/2016
		Sri. R.Reghu, Addittional District Judge-V/Spl.Judge, Spl Court, Idamalayar Investigations, Ernakulam.	24/12/2016 and 25/12/2016
		Smt. Mini.S.Das Additional District & Sessions Judge-VIII Ernakulam.	26/12/2016 and 27/12/2016
		K. Kamanees, II Additional District & Sessions Judge, Ernakulam.	28/12/2016 to 31/12/2016.

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
8	Thrissur	Sri. Vinayaka Rao R, Additional District Judge-IV, Thrissur.	22/12/2016 to 26/12/2016
		Sri. Nixon M. Joseph, Additional District Judge-III, Thrissur.	27/12/2016 to 31/12/2016
9	Palakkad	Sri.D.Ajith Kumar, Additional District & Sessions Judge-IV, Palakkad.	22/12/2016 to 24/12/2016 and 29/12/2016 to 31/12/2016
		Sri. K.V.Jayakumar, Additional District Judge-V, Palakkad.	25/12/2016 to 28/12/2016
10	Manjeri	Sri. Sasi Kumar P.S. Additional District & Sessions Judge-II, Manjeri.	22/12/2016 to 31/12/2016
11	Kozhikode	Sri.S.Muralee Krishna, IV Additional District & Sessions Judge, Kozhikode.	22/12/2016 to 24/12/2016
		Sri.P.P.Saidalavi II Additional District & Sessions Judge/Forest Tribunal, Kozhikode.	25/12/2016 to 28/12/2016
		Sri.A.Sankaran Nair, I Additional District & Sessions Judge, Kozhikode.	29/12/2016 to 31/12/2016
12	Kalpetta	Sri. S.H.Panchapakesan, Additional District & Sessions Judge-I, Kalpetta.	22/12/2016 to 31/12/2016
13	Thalassery	Smt. Sreekala Suresh, Additional District Judge-I, Thalassery.	22/12/2016 to 29/12/2016
		Sri.M.V.Rajakumara, Additional District Judge-III, Thalassery.	30/12/2016 to 31/12/2016

<i>Sl.no</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
14	Kasaragod	Sri.Sanu.S.Panicker, Additional District & Sessions Judge-I Kasaragod.	22/12/2016 to 31/12/2016

(By Order)



K. BABU

Registrar (Subordinate Judiciary)

To

- The Chief Secretary to Government, Government Secretariat,
Thiruvananthapuram (with C/L) .
- The Addl. Chief Secretary to Government, Home(C) Department,
Thiruvananthapuram (with C/L).
- The Law Secretary, Law Department, Government Secretariat,
Thiruvananthapuram (with C/L).
- The Accountant General (Kerala), Thiruvananthapuram (with C/L).
- The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam
& Kozhikode.
- The Advocate General, Kerala Ernakulam.
- The Director General of Prosecutions, Ernakulam.
- The Director of Public Relations, Thiruvananthapuram.
- The Superintendent of Government Presses, Thiruvananthapuram (for
publication in the next issue of Kerala Gazette).
- The Administrator, Union Territory of Lakshadweep, Kavaratti.
- All District Judges and Motor Accidents Claims Tribunals and Additional Motor
Accidents Claims Tribunals.
- The District Judge, Kavaratti.
- All Family Courts.
- The State Transport Appellate Tribunal, Ernakulam.
- The Special Judge (SPE/CBI) I, II & III Ernakulam.
- The Special Judge (SPE/CBI), Thiruvananthapuram.
- The Special Judge for Idamalayar Investigations, Ernakulam.
- The Special Judge (NDPS Cases), Thodupuzha and Vadakara.
- The Special Additional Sessions Court (Abkari Cases), Kottarakkara &
Neyyattinkara.

The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.
The Forest Tribunal, Kozhikode.
The Special Additional Sessions Judge (Marad Cases), Kozhikode.
The Additional District and Sessions Court for the trial of cases relating to
Atrocities and Sexual violence against women and children, Ernakulam,
Thiruvananthapuram and Kozhikode.
The Special Court for trial of offences under SC/ST (POA) Act cases,
Kottarakkara, Manjeri, Mananthavadi, Mannarkad
All Chief Judicial Magistrates.
The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam,
Thrissur & Thalassery.
The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.
The Director of the Kerala Judicial Academy, High Court.
The Additional Director of the Kerala Judicial Academy, High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Wing, High Court.
The P.S. to Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The P.A. To Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
B,C,E & I Sections, High Court.
The Notice Board, High Court (3 copies)
The Administrative Records Section, High Court (2 copies).
The D3 Seat, High Court.
The F5 Seat, High Court.
The file/Stock file.

Copy submitted to:

The Honourable Judges.